

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(ONLY SLPC 24929/2016, 24941/2016, 25054/2016, 25059/2016 ARE TO BE LISTED IN REGISTRAR COURT NO. 1 VIA RP IN SLPC 24929/2016 DATED 24/04/2017.)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24929/2016 (XI)

SLP(C) No. 24941/2016 (XI)

SLP(C) No. 25054/2016 (XI)

Date : 22-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Akshat Kumar,Adv.
 Mr.Ardhendumauli Kumar Prasad, AOR

For Respondent(s)
 Mr.Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.23793/2016 & 25054/2016

These matters have already been directed to be listed before the Hon'ble Court. Hence, list accordingly.

SLP(C) No. 24929/2016

The respondent No.1 has failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to file the fresh particulars of the respondent No.2 and he shall also take fresh steps for the service of notice to him within the same period.

List the matter again on 10.10.2017.

SLP(C) No. 25059/2016 & 24941/2016

List the matters before the Hon'ble Judge in Chambers as already ordered.

SANJAY PARIHAR
Registrar

SB